

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 8
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Kosh

.... Petitioner

v.

M/s. Granite Gate Properties Pvt Ltd

.... Respondent

Order U/s. 7 of (IBC) CIRP

Order delivered on 24.01.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Applicant : Adv. Rohan Sharma, Adv. Ranjna A huja in IA-6501/23,
Adv. Pankaj Agarwal, Adv. Shashwat Srivastava in IA-3926/23

For the Homebuyers : Sr. Adv. Sunil Fernandes, Adv. Ravinder Singh, Adv. Dhruv Goel, Adv. Diksha Dadu

For the SRA : Sr. Adv. Ramji Srinivasan, Sr. Adv. Arvind Nayar, Adv. Arijit Majumdar, Adv. UP Madaan, Adv. Harimohana, Adv. Namrata Sarogi, Adv. Kartik Pandey, Adv. Akanksha Kaushik

For the RP : Adv. Sumant Batra, Adv. Sanyam Saxena, Adv. Nubair Alvi, Adv. Nidhi Yadav

For the NOIDA : Adv. Rachit Mittal, Adv. Parish Mishra, Adv. Ritika Dawalia, Adv. Adarsh Srivastava

ORDER

IA-3255/2020, IA-3067/2022, IA-2577/2020, IA-2479/2020, , IA-3092/2020 , IA-3600/2020 IA-3945/2020, IA-4549/2020, IA-2043/2021, IA-428/2021, IA-3699/2021, IA-2217/2022, CA-1245/2020, IA-3442/2023, IA-2298/2021, IA-3588/2023, IA-3596/2023, IA-3926/2023, IA-4179/2023, IA-4491/2023, IA-4498/2023, IA-6445/2023, IA-3870/2020, IA-6501/2023

Ld. Counsel has filed an application which is yet to be uploaded on the DMS and cleared by the Registry. At request and by consent, list the matter on **07.02.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

24.01.2024
Lalit